

कोयले की कीमतों में वृद्धि तथा घटिया क्वालिटी के कोयले की आपूर्ति के कारण इस्पात की निर्माण-लागत में वृद्धि होना

\*159. श्री राम जेटमलानी: क्या इस्पात मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान दिनांक 17 अक्टूबर, 1996 के "दि हिन्दुस्तान टाइम्स" में "सेल नोट टू पे फार सी-आई-एल-एस इनफ्रीसिन्सी" शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है;

(ख) यदि हां, तो क्या यह सच है कि कोयले की कीमतों में हो रही निरन्तर वृद्धि और राख मिले घटिया कोयले की आपूर्ति के कारण देश में इस्पात की निर्माण-लागत में वृद्धि हो रही है; और

(ग) यदि हां, तो गत कुछ महीनों के दौरान कोयले की कीमतों में दो बार की गई वृद्धि के कारण इस्पात की निर्माण-लागत में कितने प्रतिशत वृद्धि हुई है?

खाद्य मंत्री तथा नागरिक आपूर्ति, उपभोक्ता मामले और सार्वजनिक वितरण मंत्री (श्री देवेन्द्र प्रसाद यादव): (क) से (ग) जी, हां। अकेले स्टील अथॉरिटी ऑफ इंडिया लिमिटेड (सेल) के मामले में यह अनुमान लगाया गया है कि दिनांक 1.4.1996 और 20.10.1996 को स्वदेशी कोयले के मूल्य में हुई वृद्धि का इस्पात की उत्पादन लागत पर वार्षिक प्रभाव 410 करोड़ रुपए होगा।

#### **Delicensing of sugar and some other industries**

\*160. SHRI JAYANT KUMAR MALHOUTRA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are considering a proposal to delicense the sugar industry and some other industries which are presently under the licence system; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) and (b) Review of delicensing industries is a continuous process and sugar industry is one among them which is being considered.

#### **WRITTEN ANSWERS TO UNSTARRED QUESTIONS**

##### **Proposal to wind-up the BIFR**

923. SHRI KRISHNA KUMAR BIRLA: Will the Minister of INDUSTRY be pleased to state:

(a) whether in order to remove industrial sickness, the Government have mooted a proposal to wind-up the functioning of the BIFR;

(b) if so, whether the BIFR have dragged the PSUs into more sickness rather than their revival during the past few years;

(c) whether the Government propose to adopt any alternative to BIFR to save the sick PSUs; and

(d) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN): (a) to (d) Government have initiated a review of sick Industrial Companies (Special Provisions) Act, 1985 (SICA) and the working of the Board for Industrial and Financial Reconstruction (BIFR) with the intention to bring a new Bill in the Parliament.

##### **Capacity utilisation by wagon units**

924. PROF. NAUNIHAL SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) the number of public sector wagon units and capacity of each unit;

(b) the performance of these units so far as capacity utilisation is concerned;

(c) whether there is a proposal to set up a wagon factory in Bihar;

(d) if so, the details thereof;

(e) whether wagon units are facing problems for want of order; and

(f) if so, how the Government propose to solve this problem to help the wagon units?